

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:2274

ANSWERED ON:27.03.2012

ADDITIONAL QUOTA OF SUGAR

Rao Shri Konakalla Narayana;Singh Shri Pashupati Nath;Singh Shri Ravneet

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the per capita and the total allocation of sugar to the States, State-wise;
- (b) whether the Government is considering to increase the quota or allocate additional quota of sugar at economic cost to the States; and
- (c) if so, the details thereof, State-wise including Andhra Pradesh and Punjab?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a): A Statement showing State-wise sugar distribution norms (gms. per person per month) and the total allocation of levy sugar to the States is Annexed.

(b)&(c): No decision has been taken by the Government to increase the quota or allocate additional quota of sugar at economic cost.